

[Sh. Jaganath Singh]

committee's report within one week and lay it on the Table of the House, immediately. The Government should protect and patronise the N.E.H.M. of India, New Delhi and ensure bright future for this system of medicine.

SHRI SHOPAT SINGH MAKKASAR (Bikaner): Mr. Deputy Speaker, Sir, before raising the matter under Rule 377, I would like to draw the attention of your goodself and the august House towards the problems being faced by sportsmen including Gold-medialists of Bikaner (*Interruptions*)

MR. DEPUTY SPEAKER: Only the approved text will go on record.

(*Interruptions*)

SHRI SOPAT SINGH MAKKASAR: Before raising the matter under Rule 377, I would like to draw the attention of the House towards the plight of our Gold-medialists. (*Interruptions*)

MR. DEPUTY SPEAKER: Please, not like that.

(*Interruptions*)

MR. DEPUTY SPEAKER: I shall look into it myself. Why are you interrupting unnecessarily?

(*Interruptions*)\*

[English]

MR. DEPUTY SPEAKER: This will not form part of the proceedings.

(*Interruptions*)

(vi) **Need to take adequate steps to promote cycling competitions particularly in Bikaner, Rajasthan** *376* *11/11/90 377*

[Translation]

SHRI SHOPAT SINGH MAKKASAR: Mr. Deputy Speaker, Sir, Under Rule 377 I would like to submit that Bikaner city and its adjoining areas have always held a prominent place in the field of sports in the country. For the past twenty years, players from that area have topped the national level cycling competitions. It won't be an exaggeration to call Bikaner 'Road king'. When we see the performance of our sportsmen in Olympics and Asian Games, our heads hand in shame. In a country of 83 crore people. There is no lack of talent. Unfortunately, we do not care for our talented sportsmen and those who have won gold medals at national level, though we lavishly spent crores of rupees for constructing flyovers etc., during Asiad. There are no proper arrangements for providing even good food to them.

Sir, there are many cycling champions in Bikaner who have won dozens of medals including Gold medals at national level competitions and who aspire to establish new national and international records, but unfortunately, their dreams and aspirations are getting frustrated due to poverty. There is also no provision to provide these talented people jobs, on which they can bank upon for their sustenance nor are there any arrangements to provide them good food. They do not have either track or stadium facilities, or coaches to train them. Bikaner has a cycling track but the problem is that the coaches there do not permit them to practice there. If both the State and Central Governments pay even a little attention towards providing them good food, making arrangements for employment and coaching, it is certain that Bikaner will produce cycling champions of international standards, who will keep the country's flag flying at championships.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): I am on a point of order. I dare raise it because he belongs to our party. I have seen that again and again, from different sections of the house various things are displayed in the House which is highly objectionable in terms of our rules. I am mentioning this case in particular because he belongs to my party. Nobody will object to this. On the other day ahirts were displayed from this side and from that side on another side again shirts were displayed. I distinctly remember that when I was a Member of the other House I was asked to apologise next morning by the Chair.

Now, perhaps in our very democratic mood in the House bordering on anarchy, we are permitting all these things. Perhaps this is due to ignorance also. I, therefore, humbly submit to you, that for refreshing the memory of all the Members of the House, in the bulletin let it be mentioned that no such physical things can be displayed here inside the House; and tomorrow something else may be displayed. So, in order to make this humble submission to you I have stood up. I have completed my statement. Thank you.

SHRISONTOSH MOHANDEV (Tripura West): One of the present Ministers Prof. Madhu Dandavate once exhibited a revolver in the House. Where was this theory then? Nothing was done. No apology was tendered.

SHRI NIRMAL KANTI CHATTERJEE: My point, is, what should be done?

SHRI KAMAL CHAUDHRY (Hashiarpur): Why did he mention about Rajya Sabha?

MR. DEPUTY-SPEAKER: Why are you talking across, Mr. Kamal Chaudhry? The point is very well taken. I know that the hon. Member also knows it. It is not necessary for us to inform him about it. But even though it is not in order we will take it in good spirit and we will think that the Member will not do it in the future, and we will stop it here only. It is

no necessary to circulate anything. It is already in the papers. The hon. Member is a quite responsible member. He has been behaving properly. Sometimes, if he has done it, he has not said it with any bad intention. Now, Shri P.C. Thomas.

SHRI SHOPAT SINGH MAKKASAR: You give him permission to sue me.

MR. DEPUTY-SPEAKER: Now, that is crossing the limits. I have objection to your doing it. Yes, Mr. Thomas.

(vii) **Need to develop the hilly areas of Melukavu in Meenachil Taluk in Kottayam district of Kerala** (MUV 377)

SHRI P.C. TOMAS (Muvattupuzha): The hilly areas of Melukavu in Mecanachil Taluk in Kottayam district in Kerala thickly inhabited by hill tribes is in a deplorable condition due to scarcity of road facilities. I request the Government to sanction funds from the Central Road funds and/or any other schemes for developing this area by construction of proper roads connecting areas like Nellappara, Kolani, Mechal, Erumapra, etc. This will be a great relief to the economically backward thickly populated hill tribe area.

(viii) **Need to revive M/s Bengal Enamel Works Ltd, West Bengal** (MUV 377)

DR. DEBIPROSAD PAL (Calcutta North West): M/s. Bengal Enamel Works Ltd. in West Bengal which was established with active guidance, support and co-operation from the late Acharya P.C. Roy during the "Swadesh Movement" in the year 1921 is lying closed though the expert committee has found the factory is a viable company. It has caused hardship to workers and more than twenty workers have committed suicide to avoid starvation. There is immediate need to look into the proposal already forwarded to the Ministry of Industry for revival of the Company. The revival of the company would provide work to thousands of starving work-